

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 31st JANUARY, 2024, 10:30 A.M.

CP No. 33/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Odyssey Multitrade Pvt. Ltd. -Vs- ROC, Chhattisgarh
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Pankaj Khandelwal, Adv.

Mr. Saurav Tibrewal, Adv.

For Respondent (s)

ORDER

Ld. counsel Mr. Pankaj Khandelwal along with Mr. Saurav Tibrewal appeared for the petitioner. There is no representation for the ROC, Chhattisgarh. Present petitioner is the Managing Director of the Company and wants certain documents to establish the same. At the request of the petitioner counsel, matter adjourned to 21.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)